NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.08.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5028 of 2025 in Comp. App. (AT) (Ins) No of 2025	Subhash Chandra Mishra, Personal Guarantor Vs. Sunil Kumar, Bankrupt Trustee & Anr.	Nitesh Shrivastava
2.	I.A. No. 5033 of 2025 in Comp. App. (AT) (Ins) No of 2025	Jaiprakash Agarwal Vs. Amit C. Poddar	Amit Agrawal
3.	I.A. No. 5041 of 2025 in Comp. App. (AT) (Ins) No of 2025	Omkara Assets Reconstruction Pvt. Ltd., Through Its Authorised Representative Avisa Fakki Vs. Vinod Champaklal Maniyar & Anr.	Abhishek Anand
4.	I.A. No. 5042 of 2025 in Comp. App. (AT) (Ins) No of 2025	Omkara Assets Reconstruction Pvt. Ltd., Through Its Authorised Representative Avisa Fakki Vs. Kiritkumar Maniyar & Anr.	Abhishek Anand
5.	I.A. No. 5049 of 2025 in I.A. No of 2025 in I.A. No. 3672 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Ltd. & Ors.	Diwakar Maheshwari

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By order -sd/-

Assistant Registrar